

**Pending Applications for Temporary  
Telephones Connections in Delhi and  
New Delhi**

3518. SHRI KRISHNA PRATAP SINGH: Will the Minsiter of COMMUNICATIONS be pleased to state:

(a) the grounds on which temporary telephone connections are provided in Delhi and New Delhi;

(b) how many temporary telephone connections have been provided during the year 1981-82 so far from each telephone exchange in Delhi and New Delhi;

(c) how many applications for temporary telephone connections are pending disposal as on 28-2-1982; and

(d) the competent authority to sanction temporary telephone connections?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Temporary telephones are sanctioned for temporary requirements, such as illness etc. Such telephones may also be sanctioned to Government Departments and in public interest.

(b) The information is given in Statement.

(c) None are pending disposal in Delhi Telephone District as on 28.2.82.

(d) The General Manager, the concerned Deputy General Manager and the Area Managers of Delhi Telephones District are competent to sanction temporary connections. In addition the concerned Officers of the Posts & Telegraphs Directorate can also sanction temporary telephone connections

**Statement**

Temporary telephone connections provided during the year 1981-82 exchange-wise (Upto 1-3-1982)

Jor Bagh	(61,62,69)	368
Hauz Khas	(65,66)	169
Connaught Place	(4)	163
Nehru Place	(68,64)	119
Okhla	(63)	154
Secretairat	(37)	41
Janpath	(31,32,34,35)	107
Connaught Place	(4)	13
Rajpath	(38)	108
Pragti Maidan	(804)	23
Idgah	(51,52)	102
Rajouri Garden	(50,54,59)	220
Karol Bagh	(56,58)	215
Janakpuri	(55)	38
Dehi Cantt.	(39)	28
Shakti Nagar	(71,74)	36
Out-lying Xges.		16
Tis Hazari	(22,23,25)	60
Shahdara	(20)	10
Shahdara (East)	(21)	16
Delhi Gate	(26,27)	62
Ghaziabad	(85,84)	27
<b>Total:</b>		<b>2093</b>